



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,25th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL RISE AT 03:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
29	I.A.(Civil)/3601/2024 B/O in PIL/29/2024	2 NO BORBIL BISHNU MANDIR NYAKH Versus RE ORGANIZING ILLEGAL LOTTERIES (OFFLINE AND ONLINE) IN THE STATE OF ASSAM AND ORS	MR H BARUAH MR P P PHUKAN	GA, ASSAM
	WITH PIL/29/2024	RE ORGANIZING ILLEGAL LOTTERIES (OFFLINE AND ONLINE) IN THE STATE OF ASSAM Versus THE STATE OF ASSAM AND 71 ORS	MR H K DAS, AMICUS CURIAE	GA, ASSAM MR. A R SIKDAR(R-66) MR. M DUTTA (R-65) MR. N UDDIN (R-65) MR R DHAR (R-57) MR H DAS (R-64) MR N AHMED(R-66) MR. M K HUSSAIN (R-70) MRS. S Y AHMED (R-70) MR. M ISLAM (R-65) MR. P MAHANTA (R-66) MR. D BORA(R-66) MR B C MUCHAHARY (R-57) MR. S I TALUKDAR(R-66) MR A BASUMATARY(R-66) MS. F H AHMED (R-70) MR S K CHHETRY (R-65) MR. M ALOM(R-70) J DAS (R-57)
- FOR FRESH ADMISSION WITH STAY/BAIL -				
30	WA/381/2024 FIXED, CONNECTED WITH ITEM NO. 20 OF THE DAILY CAUSE LIST	THE STATE OF ASSAM AND ORS Versus BALEN ROY MEDHI	MR. D NATH SR. GA, ASSAM	
31	WA/388/2024 FIXED, CONNECTED WITH ITEM NO. 20 OF THE DAILY CAUSE LIST	BOBITA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. H N SARMA MR. R M DEKA N GAUTAM	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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[For Monday,25th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II

THIS BENCH WILL RISE AT 03:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
48	WP(C)/6175/2024 B/O	MONOWER ALI SK. AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM S BEGUM T TALUKDAR	SC, ELEM. EDU
ORDER (IMPLEADMENT OF PARTY)				
49	I.A.(Civil)/3484/2024 FIXED in WP(C)/3820/2024 WITH WP(C)/3820/2024	KUSHAL KUMAR PACHANI Versus THE STATE OF ASSAM AND 14 ORS	MR. S HAZARIKA	SC, SEC. EDU.
50	I.A.(Civil)/3609/2024 (CONNECTED WITH ITEM NO.40 IN THE DAILY LIST) in WP(C)/4018/2024	SANJIB BORAH AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS RUNIMA SALOI DAS AND 8 ORS Versus THE STATE OF ASSAM AND ORS	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR. S HAZARIKA	SC, SEC. EDU. GA, ASSAM SC, SEC. EDU.
ADMISSION				
51	WP(C)/4461/2024 (CONNECTED WITH ITEM NO.36 IN THE DAILY LIST)	ISHA RANI KALITA AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
65	Bail Appln./2080/2024 FIXED	KULDEEP YADAV AND ANR Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
WITH				
66	Bail Appln./2083/2024	GAMBHEER SINGH Versus STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
67	Bail Appln./2532/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	HASSAN ALI Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
68	Bail Appln./3293/2024 WITH CASE RECORD(SCANNED COPY), FIXED	KAMRUL ISLAM BARBHUIYA Versus STATE OF ASSAM	MR. R D GUPTA MS. SASWATI KAR	PP, ASSAM
69	Bail Appln./3335/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JOYSING RONGHANG Versus THE STATE OF ASSAM AND ANR	MR. M SARANIA MR. P P GOGOI MR A SARANIA N GOGOI	MR B DEURI (R-2) PP, ASSAM
70	Bail Appln./3343/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MOJIBAR RAHMAN @ MAJIBAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
71	Bail Appln./3374/2024 BY SLIP	ABUL KASEM AHMED AND ORS Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
72	Bail Appln./3425/2024 FIXED	ANOWAR RAHMAN @ HUSSAIN @ ANAR ALI Versus THE STATE OF ASSAM AND ANR.	MR S ISLAM MR. R ISLAM	PP, ASSAM
73	Bail Appln./3426/2024 BY SLIP	ZIARUL ISLAM Versus THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM S RAHMAN	PP, ASSAM

BAIL HEARING

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV

THIS BENCH WILL RISE AT 03:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
86	Cont.Cas(C)/611/2024 FIXED	MOHAMMAD ALI Versus KHANINDRA CHOUDHURY, IAS AND ANR	MR. D A KAIYUM MR. M S MONDAL	MR. S R BORUAH

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL RISE AT 03:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
40	WP(C)/6191/2024 B/O	JAYANTA DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM

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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
42 I.A.(Civil)/3602/2024 B/O, WITH LCR in WP(C)/3960/2024	MD. MAKSHED ALI @ MAKSED ALI @ MUSKET ALI Versus THE UNION OF INDIA AND 7 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
WITH WP(C)/3960/2024	MD. MAKSHED ALI @ MAKSED ALI @ MUSKET ALI Versus THE UNION OF INDIA AND 7 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
24	Crl.Ref./1/2021 (AT 10:30 AM)	XXX Versus IN RE - STATE OF NAGALAND AND ANR	MR. T J MAHANTA, SR. ADV	MS. T KHRO
25	CRL.A(J)/56/2022 2 Y 9 M 1 D :(AT 10:30 AM)	KRISHNA MALO DAS Versus THE STATE OF ASSAM	MS. T BEGUM, AMICUS CURIAE	PP, ASSAM
26	CRL.A(J)/85/2022 2 Y 5 M 23 D :(AT 10:30 AM)	SALON THAUSEN Versus THE STATE OF ASSAM	MR A TIWARI (AMICUS CURIAE)	PP, ASSAM
ORDERS				
27	Crl.A./185/2023 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2, B/O WITH I.A.(Crl.)/440/2023 in Crl.A./185/2023	AJAY KULI Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MS. C BARMAN MS A PAYENG	MS. M K BROWN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
28	I.A.(Crl.)/897/2024 WITH LCR 5 FILES, P.B.-2, FIXED in Crl.A./229/2023 WITH Crl.A./229/2023	AJAY KULI Versus THE STATE OF ASSAM AND ANR. MAJIBUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MS. C BARMAN MS A PAYENG MR J C GOGOI	MS. M K BROWN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM PP, ASSAM
		MAJIBUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR J C GOGOI MR. S DAS	PP, ASSAM
HEARING				
29	CRL.A(J)/84/2022 2 Y 4 M 22 D :WITH LCR 3 FILES, P.B.-2, FIXED	MD. ANAM UDDIN Versus THE STATE OF ASSAM AND ANR	MS. S BARPUJARI (Amicus Curiae)	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,25th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
54	WP(C)/5608/2024 FIXED	NAGAON DISTRICT AUTHORISED TRAVEL AGENCY OWNERS ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MEDHI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
55	WP(C)/5774/2024 FIXED	MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
56	WP(C)/5775/2024 FIXED	MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
57	WP(C)/5915/2024 FIXED	ANITA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MRS. R RONGMEI MS. S DEVI MS. K L R YANTHAN MS. J GHOSH	GA, ASSAM
58	WP(C)/6006/2024 FIXED	SUNIL RAJBANGSHI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	GA, ASSAM SC, REVENUE
59	WP(C)/6115/2024 BY SLIP	SYED HAKIK KHAN AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A M S MAZUMDER	GA, ASSAM SC, REVENUE
60	WP(C)/6187/2024 CAVT. NO.11362/024, B/O	ASITPUR TEA ESTATE AND ANR Versus ASSAM TEA EMPLOYMENT PROVIDENT FUND ORGANIZATION (ATEPFO) AND 2 ORS	MR N N UPADHYAYA MR. D K BAGCHI MS. MALLIKA DEVI	SC, ATEPFO R SARMAH (FOR CAVEATOR) MR J BORAH (FOR CAVEATOR) MR. K KAKOTI (FOR CAVEATOR)
61	WP(C)/6196/2024 B/O	TAHER ALI AND 27 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
62	Arb.P./42/2024 FIXED	M/S GR (JV), Versus UNION OF INDIA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.

63 **WITH**
[Arb.P./43/2024](#) M/S GR (JV),
Versus MR. SAILENDRA DEKA
UNION OF INDIA MR JITENDRA DAS
MS L RONGPIPI DY.S.G.I.

64 **WITH**
[Arb.P./44/2024](#) M/S GR (JV)
Versus MR. SAILENDRA DEKA
UNION OF INDIA MR JITENDRA DAS
MS L RONGPIPI DY.S.G.I.

BAIL HEARING (BA)

65 [Bail Appln./1578/2024](#)
BY SLIP NURCHAN ALI
Versus MR. N J DUTTA
THE STATE OF ASSAM MR N AHMED
MR G P CHETIA
MR. M M ZAMAN
MR A BASUMATARY PP, ASSAM

HEARING

66 [WP\(C\)/4507/2018](#)
B/O M/S. AHINSHA CHEMICALS LTD.
Versus DR B P TODI
THE STATE OF ASSAM AND 5 ORS. MR. A NATH
MR. S U AHMED
DR ANKIT TODI
MR. N J MEDHI DR. B AHMED
SC, TAXES

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LEAVE NOTE OF ADVOCATES FOR 25/11/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
37	Mat.App./34/2018 (AT 10:30 AM)	XXXXXXX Versus XXXXXXX	MR. A BHATTACHARJEE MR. J SARMA	MRS L BORUAH MISS. M BORAH MR. B B BORAH MS K TSUKRU
38	WP(C)/4961/2023 (AT 10:30 AM)	JUGAL KISHOR CHOUDHURY AND 15 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	MR A CHALIHA SC, SEC. EDU. SC, FINANCE DEPTT.
WITHDRAWAL				
39	RSA/159/2019 WITH LCR, B/O	MD. ANWAR HUSSAIN KHAN Versus MD. ALI AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. N DHAR MR. T U LASKAR MS. U BARUAH
MOTION				
40	CRP/123/2024 FIXED	TANUJA CHETIA AND ANR Versus AJITA GOHAIN AND ANR	DR P C MAZUMDAR MR T MAZUMDAR	
41	CRP(IO)/372/2024 B/O	PRAKASH BORO Versus KRISHNA DOIMARY BORO	MD. A SAHAD B.L. SARMA MR. M H ALI S M MUNIR	
ADMISSION				
42	WP(C)/1589/2024 BY SLIP	NAZRUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU
BAIL HEARING (BA)				
43	Bail Appln./2825/2024 WITH CASE RECORD (SCANNED COPY), FIXED	LITON MIA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
44	Bail Appln./3223/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA AND ANR.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	DY.S.G.I. SC, NCB

45	Bail Appln./3224/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA AND ANR	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	DY.S.G.I. SC, NCB
46	Bail Appln./3338/2024 WITH SCANNED COPY OF CASE RECORDS, FIXED	ANIL PEGU Versus THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
47	RSA/176/2024 B/O	HAZRAT ALI AND 2 ORS Versus AYEN UDDIN	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	
	WITH I.A.(Civil)/3007/2024 in RSA/176/2024	HAZRAT ALI AND 2 ORS Versus AYEN UDDIN	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	
48	RSA/211/2024 FIXED	PHATIK BORAH Versus HARAKANTA CHAYENGIYA	MR. L GOGOI MR. M K SHARMA	
	WITH I.A.(Civil)/3497/2024 in RSA/211/2024	PHATIK BORAH Versus HARAKANTA CHAYENGIYA	MR. L GOGOI MR. M K SHARMA	
<u>ORDERS</u>				
49	MFA/24/2020 CAVT. NO.0420/2020 WITH LCR, B/O	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI HASINA BEGUM AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR S DAS FOR CAVEATOR
	WITH I.A.(Civil)/1304/2020 in MFA/24/2020	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI HASINA BEGUM AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR S DAS FOR CAVEATOR
	WITH I.A.(Civil)/2279/2023 in MFA/24/2020	SMTI HASINA BEGUM Versus THE ORIENTAL INSURANCE CO. LTD AND ANR	MR S DAS	MR. S K GOSWAMI MR. R SHARMA
50	MACApp./146/2020 WITH LCR, B/O	THE ORIENTAL INSURANCE CO. LTD. Versus SRI NIRANJAN DAS AND 2 ORS.	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	MR. S DAS MR. N BORUAH MR K DAS
51	MACApp./585/2022 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI BHANUMOTI BARMAN AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS J ROY	MR R ISLAM MR. M KHAN MR A K DAS (R-1) MS J AKTAR (r-1)
	WITH I.A.(Civil)/2593/2022 in MACApp./585/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI BHANUMOTI BARMAN AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS J ROY	MR. R ISLAM
52	RSA/93/2023 WITH LCR, B/O	TAIYAB ALI Versus SUBHASH SARMA AND 2 ORS.	MR. A RAHMAN MR. A HOQUE	MS. R CHOUDHURY (R-2,3) MS F N ZAMAN (R-2,3) MS. B. HAZARIKA (R-2,3)
53	MACApp./100/2023 B/O	NEW INDIA ASSURANCE CO. LTD. Versus ISHWARI CHETRY AND 7 ORS. F	MR. R K BHATRA MR. A SAIKIA MS P HUIJURI MS R GANGAWAT	MR. S CHAMARIA (R1) MR A N SARMAH (R1) MR M M ZAMAN (R1)
	WITH I.A.(Civil)/1540/2023 in MACApp./100/2023	NEW INDIA ASSURANCE CO. LTD. Versus ISHWARI CHETRY AND 7 ORS. F	MR. R K BHATRA MR. A SAIKIA MS P HUIJURI MS R GANGAWAT	MR. K K BHATTA MS JONA TALUKDAR (r-8) MS R DEVI (r-8)

WITH
[I.A.\(Civil\)/1545/2023](#)
in MACApp./100/2023

NEW INDIA ASSURANCE CO. LTD.
Versus
ISHWARI CHETRY AND 7 ORS. F

MR. R K BHATRA
MR. A SAIKIA
MS P HUJURI
MS R GANGAWAT

MR. K K BHATTA
MS JONA TALUKDAR (r-8)
MS R DEVI (r-8)

54 [MACApp./68/2024](#)
WITH LCR, B/O

THE NATIONAL INSURANCE COMPANY
LIMITED
Versus
SMTI MAHILA BALA RAY AND 2 ORS

MS. R D MOZUMDAR
MS. C MOZUMDAR
MS J ROY

MR. M KHAN

WITH
[I.A.\(Civil\)/418/2024](#)
in MACApp./68/2024

THE NATIONAL INSURANCE COMPANY
LIMITED
Versus
SMTI. MAHILA BALA RAY AND 2 ORS

MS. R D MOZUMDAR

55 [CRP\(IO\)/280/2024](#)
B/O

SARITA DEVI SARAF @ SABITA DEVI
SARAF
Versus
SHREE BISHNU CARRIER AND 5 ORS

MR SISHIR DUTTA
MR S KHOUND
MR D J MEDHI

GA, ASSAM
MR. K BHATTACHARJEE (R-1)
MR. R K AGARWALA(R-4)
MS. A BARMAN(R-1)
MS. D KALITA(R-4)
MR H BETALA (R-4)

56 [I.A.\(Civil\)/2446/2024](#)
B/O
in CRP/9007/2024

AMIT KUMAR BORAH
Versus
GAKUL BORA AND 7 ORS.

MR B D DAS
MR H K SARMA
MR. D THAOSEN
MR. H R DAS

GA, ASSAM

WITH
[CRP/9007/2024](#)
(Filing Number)

AMIT KUMAR BORAH
Versus
GAKUL BORA AND 7 ORS (A)

MR B D DAS

WITH
[I.A.\(Civil\)/9009/2024](#)
(Filing Number)

AMIT KUMAR BORAH
Versus
GAKUL BORA AND 7 ORS (A)

MR B D DAS

57 [I.A.\(Civil\)/3605/2024](#)
(CONNECTED WITH ITEM NO. 10
IN THE DAILY CAUSE LIST), B/O
in RFA/67/2024

MONDIRA SARMAH
Versus
SUMALA SAIKIA AND 2 ORS

MR R SENSUA
M. A. OASIS
G KAUSHIK
R A LAHKAR

MR R SENSUA

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LEAVE NOTE OF ADVOCATES FOR 25/11/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
52	WP(C)/7933/2019 B/O	GITANJALI BHARALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA MS. J BORO	GA, ASSAM MR. P N GOSWAMI MR. B D DEKA SC. REVENUE
ORDER (IMPLEADMENT OF PARTY)				
53	I.A.(Civil)/3407/2024 B/O in WP(C)/3355/2020	ON THE DEATH OF PETITIONER ABDUL KHALEQUE KHAN @ ABDUL KHALEQUE HIS LEGAL HEIRS HUSNARA BEGUM, Versus THE STATE OF ASSAM AND 3 ORS.	MR. Z HAMMAD	GA, ASSAM MR N ALAM MR K JAIN SC, REVENUE
	WITH WP(C)/3355/2020	ABDUL KHALEQUE KHAN @ ABDUL KHALEQUE Versus THE STATE OF ASSAM AND 3 ORS.	MR. Z HAMMAD	GA, ASSAM MR. N ALAM (R4) MR K JAIN (R4) MR K JAIN (R4) SC, REVENUE
	WITH I.A.(Civil)/3408/2024 in WP(C)/3355/2020	ON THE DEATH OF PETITIONER ABDUL KHALEQUE KHAN @ ABDUL KHALEQUE HIS LEGAL HEIRS HUSNARA BEGUM, Versus THE STATE OF ASSAM AND 3 ORS.	MR. Z HAMMAD	GA, ASSAM MR N ALAM MR K JAIN SC, REVENUE
54	I.A.(Civil)/3610/2024 B/O in WP(C)/7336/2023	KASHM ALI AND 9 ORS Versus LOKMAN HUSSAIN AND 15 ORS	MR. J M A CHOUDHURY L P BORAH	SC, CO OP GA, ASSAM MS. N NASRIN MR. A W MONDAL
	WITH WP(C)/7336/2023 CAVT. NO. 13102/023,	LOKMAN HUSSAIN Versus THE STATE OF ASSAM AND 14 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, CO OP GA, ASSAM MR. A M KHAN MR. A MOBARAQUE (R-8 TO 14) MR A HAQUE (R-8 TO 14) MR Z RAHMAN (R-8 TO 14) MR Z RAHMAN (R-8 TO 14) FOR CAVEATOR

ADMISSION

55	WP(C)/5037/2016 FIXED	JONE MEDHI and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.A D CHOUDHURY MR.A K SARMA MR.U CHOUDHURY MR.T CHAKRABORTY MR. P DUTTA	GA, ASSAM MR. P SAIKIA MR. R SARKAR SC, SECONDARY EDUCATION
56	WP(C)/1165/2017 FIXED	KUMUD CH. LAHKAR and 6 ORS. Versus THE UNION OF INDIA and 5 ORS.	MR.M K SARMA MS.G DEKA MSK KALITA MR.R DASGUPTA	GA, ASSAM MR.A BARKATAKI(Rly.Adv.) SC, NF RLY

ORDERS

57	Cont.Cas(C)/691/2023 B/O	SMTI. KANIKA BARUA Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (r-1) MS. P R MAHANTA (r-1) MR. R BORPUJARI (r-1)
58	WP(C)/3182/2024 FIXED	NURUL AMIN PATHAN Versus THE STATE OF ASSAM AND 5 ORS	MD. I HUSSAIN	GA, ASSAM
59	I.A.(Civil)/3604/2024 IN WP(C) 7989/2022 (D/O), B/O in WP(C)/7989/2022	M/S S S ENTERPRISE Versus KARTIK BASAK AND ORS	MR. S DAS	GA, ASSAM SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 25/11/2024

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[For Monday,25th November 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	Crl.Pet./1098/2024 FIXED	SYONGKIRI RONGPHAR @ SYOUNGKIRI RONGPHAR Versus THE STATE OF ASSAM AND 2 ORS	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
ADMISSION				
53	Crl.Pet./1312/2023 FIXED	DHRUBA JYOTI KAKATI Versus RIJUMANI KAKATI	MR N AHMED MR R CHAKRAVORTY S RABHA	MR. D C KALITA MR. B K BHAGAWATI MS R.JAISHI
BAIL HEARING (BA)				
54	Bail Appln./1930/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	JITUMONI BARMAN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
55	Bail Appln./2713/2024 B/O	MOSTAB ALI Versus THE STATE OF ASSAM AND ANR	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
56	Bail Appln./2856/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	RAJIB ROY Versus UNION OF INDIA	MR. A DUTTA	SC, NCB
57	Bail Appln./3492/2024 FIXED	SANKAR SAHA Versus CENTRAL BUREAU OF INVESTIGATION,	MR. N J DUTTA MR A BASUMATARY	SC, CBI
BAIL HEARING				
58	AB/2895/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	SAIFUL ISLAM @ DABBU Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MR. F A HASSAN (INFORMANT) PP, ASSAM
ORDERS				
59	I.A.(Crl.)/1122/2024 WITH OFFICE NOTE, FIXED in Crl.A./388/2024 WITH Crl.A./388/2024	RANJIT KALITA Versus THE STATE OF ASSAM AND ANR RANJIT KALITA Versus THE STATE OF ASSAM AND ANR	MS. R KALITA MS. C BARMAN MS. R KALITA MS. C BARMAN	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/11/2024

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[For Monday,25th November 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
54	Bail Appln./2921/2024 WITH OFFICE NOTE, FIXED	HUSSAIN AHMED Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
55	Bail Appln./3312/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SUHEL AHMED @ SUYEL AHMED Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	PP, ASSAM
56	Bail Appln./3499/2024 FIXED	SIDDARTH DEKA Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/11/2024

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./3210/2024 WITH CASE RECORD (SCANNED COPY), FIXED	RUYEL UDDIN @ JAKIR UDDIN @ JAHIR UDDIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
BAIL HEARING				
2	AB/2701/2024 FIXED	AL SHAHID AHMED @ AL SAYEED AHMED @ RAHUL Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	MR. A U CHOUDHURY (INFORMANT) MR S ISLAM(INFORMANT) MS. A KAUSHAR(INFORMANT) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/11/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
55	WP(C)/3862/2024 B/O	VIJAY KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. JYOTIRMOY ROY MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SR. GA, ASSAM SC, PWD
ORDERS				
56	I.A.(Civil)/3603/2024 B/O in WP(C)/5561/2024	DR. KANGKAN PATHAK Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. A K DUTTA (CGC) MR. K GOGOI (CGC) DY.S.G.I.
	WITH WP(C)/5561/2024	DR. KANGKAN PATHAK Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. A K DUTTA (CGC) MR. K GOGOI (CGC) DY.S.G.I.
57	I.A.(Civil)/3612/2024 B/O in WP(C)/5862/2024	PRIYANKA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MR A CHOWDHURY MS. B CHOWDHURY MR. S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM
	WITH WP(C)/5862/2024	PRIYANKA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM

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